

ITEM NO.804

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 15525/2022

VIGNESH PARIVALLAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 17-05-2022 This petition was mentioned today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Karanjot Singh Mainee, Adv.
Ms. Shreya Gupta, Adv.
Mr. Rahul, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 List the petition tomorrow (18 May 2022).

(SANJAY KUMAR-I)
AR-CUM-PS

(MALEKAR NAGARAJ)
COURT MASTER